

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 13/252/HDB/2021
NAME OF THE COMPANY	OARECO ALLOYS INDIA PRIVATE LIMITED
NAME OF THE PETITIONER(S)	SRI CHANDRAGARI VAMSHI KRISHNA
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

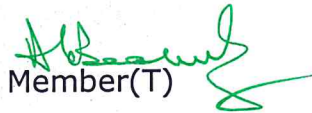
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Applicant is connected through video conference. Issue notice to RoC (H) and file proof of service.

List the matter on 16.03.2021.

  
Member(T)

  
Member(J)

pavani